

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/2943/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Chatra Bhukhon Gogoi  
District & Sessions Judge,  
Sonitpur, Tezpur

Dated Guwahati, the 31<sup>th</sup> March 2023

Sub:- **Permission to avail Home L.T. C. (HTC).**

Ref:- Letter No. DJ(S) 1359 dated 28.03.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to travel from Tezpur to Lakhimpur and also return back, along with your family, during the Bohag Bihu Holidays by availing Home L.T.C. for the Block period of 2022-2023, by the shortest possible route, as per existing Rules.

Thanking you,


Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-03/2022/2944-2946A Dated 31/03/23**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**